

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

2. **IA-2599/2022 in C.P.(IB)/529(MB)/2021**

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **21.09.2022**

NAME OF THE PARTIES: Pegasus Assets Reconstruction Pvt. Ltd.
Vs
Shri Balaji Entertainments Pvt. Ltd.

SECTION: 7, 33(1) (b)(i) to (iii) r/w 33(3) OF INSOLVENCY AND BANKRUPTCY CODE,
2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Mayur Jugtawat a/w Nipun Singhvi, Ld. Counsel for the for Applicant
in IA-2599/2022 present.

2. List this matter on **09.11.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)